

(c) whether Government proposes to increase the emoluments of casual assignees?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) to (c) The Prasar Bharati has reported that the casual assignees employed in Regional Units of News Service Division of All India Radio were being paid Rs.340/- for split shift and Rs. 675/- per day for the full shift, with effect from 01.10.2008. Prasar Bharati has further reported that the fee of such casual assignees has been enhanced with effect from 21.11.2012. The new rates for casual news readers for half shift are Rs. 650/- for freshers and Rs. 800/- for persons having three years' experience and for full shift are Rs. 1250/-for freshers and Rs. 1600/- for persons having three years' experience.

Re-appointment in CBFC

†379. DR.YOGENDRA P. TRIVEDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether according to section 3(3) of Cinematograph (Certification) Rules, 1983, a member of Central Board of Film Certification (CBFC) or panel member is eligible for re-appointment after the completion of his/her tenure;

(b) if so, the basis on which the officers of the CBFC, Mumbai, misguide such members by saying that they can not be re-appointed to the Board;

(c) whether the Ministry has empowered these officers to do so; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) The Section 3(4) and Section 8(3) of the Cinematograph (Certification) Rules, 1983 related to Board members and Advisory Panel members of CBFC respectively provide that a Board member or a Advisory Panel member is eligible for re-appointment after completion of his/her tenure.

(b) to (d) The view of the Ministry is that in the interest of equity, the tenure of an individual in regional advisory panels of CBFC may be limited to two consecutive terms.